

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2722
TO BE ANSWERED ON 17.03.2025**

STATUS OF THIRD PARTY WORKERS

†2722. SHRI RAJESH RANJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the condition of third party labourers is very pathetic as several companies pay them half of their basic pay admissible to them;**
- (b) if so, whether the Government has received such complaints;**
- (c) if so, the details thereof and actions taken by the Government in this regard;**
- (d) whether the said labourers are not getting social security benefits such as health, insurance and permanent employment, if so, the details thereof; and**
- (e) whether the present number of 7.7 million of labourers is likely to be increased to 23.5 million by the year 2029-30 and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Government implements various welfare schemes for workers, including for third party labour, such as Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) for healthcare, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) for life and accident insurance, and Pradhan Mantri Shram Yogi Maan-Dhan (PMSYM) for pension benefits. Additionally, workers benefit from the One-Nation-One-Ration-Card Scheme for food security, Pradhan Mantri Awas Yojana (PMAY) for housing, and skill development initiatives such as Deen Dayal Upadhyay Gramin Kaushal Yojana and Pradhan Mantri Kaushal Vikas Yojana. The Mahatma Gandhi NREGS is an employment Scheme.

Contd..2/-

Ministry of Labour & Employment launched eShram portal on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW), seeded with Aadhaar. Registration on eShram is undertaken on self-declaration basis. As on 10.03.2025, over 30.70 Crore unorganized workers are registered on eShram portal.

As per Budget Announcement, the eShram- “One-Stop-Solution” was launched on 21st October 2024. that entails integration/mapping of different Social Security/ Welfare schemes at single portal i.e., eShram. This enables unorganised workers, including migrant workers registered on eShram, to access 13 social security schemes and see benefits availed by them so far, through eShram;- including PMSBY, PMJJBY, Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB- PMJAY), Prime Minister Street Vendors Atma Nirbhar Nidhi (PM-SVANidhi), PMAY (Urban & Rural), NSAP – National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Programme (MGNREGA), Pradhan Mantri Matsya Sampada Yojana (PMMSY) and Pradhan Mantri Kisan Samman Nidhi Scheme (PM Kisan).

Labour is a subject under the Concurrent List of the Constitution of India, where both the Central & State Governments are competent to enact legislation and enforce Labour Laws as per their respective jurisdictions.
